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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

24

+ W.P.(C) 3891/2021

M/S MANOJ FINVEST PVT. LTD ..... Petitioner

Through: Mr. Salil Kapoor with Ms. Ananya

Kapoor, Mr. Sumit Lalchandani and Mr. Tarun Chanana, Advocates.

versus

PRINCIPAL COMMISSIONER OF INCOME-TAX-4 & ORS.

..... Respondents

Through: Mr. Abhishek Maratha, Advocate for

respondent/Revenue.

25

+ W.P.(C) 3973/2021 MUFG BANK LTD

..... Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate

with Mr.Nishant Thakkar, Ms. Jasmin

Amalsadvale and Mr.Sparsh

Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. .... Respondents

Through: Mr. Zoheb Hossain, Sr. Standing

Counsel with Mr. Vipul Agrawal and

Mr. Parth Semwal, Advocates.

26

+ W.P.(C) 4863/2021

MUFG BANK LTD

..... Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate

with Mr.Nishant Thakkar, Ms. Jasmin

Amalsadvale and Mr.Sparsh

Bhargava, Advocates.

versus





COMMISSIONER OF INCOME TAX 2 & ANR. .... Respondents

Through: Mr. Zoheb Hossain, Sr. Standing

Counsel with Mr. Vipul Agrawal and

Mr. Parth Semwal, Advocates. Mr. Ravi Prakash, CGSC with Ms. Taha Yasin, Advocate.

27

+ W.P.(C) 4871/2021 MUFG BANK LTD

..... Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate

with Mr.Nishant Thakkar, Ms. Jasmin

Amalsadvale and Mr.Sparsh

Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. ..... Respondent

Through: Mr. Zoheb Hossain, Sr. Standing

Counsel with Mr. Vipul Agrawal and

Mr. Parth Semwal, Advocates. Mr. Ravi Prakash, CGSC with Ms. Taha Yasin, Advocate.

28

+ W.P.(C) 4909/2021

MUFG BANK LTD

..... Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate

with Mr.Nishant Thakkar, Ms. Jasmin

Amalsadvale and Mr.Sparsh

Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. .... Respondents

Through: Mr. Zoheb Hossain, Sr. Standing

Counsel with Mr. Vipul Agrawal and

Mr. Parth Semwal, Advocates. Mr. Ravi Prakash, CGSC with Ms. Taha Yasin, Advocate.





29

+ W.P.(C) 4920/2021 & CM APPL. 15113/2021

ANUP KUMAR MITTAL ..... Petitioner

Through: Mr. Salil Kapoor with Ms. Ananya

Kapoor, Mr. Sumit Lalchandani and Mr. Tarun Chanana, Advocates.

versus

PR COMMISSIONER OF INCOME TAX -20 & ORS.

..... Respondents

Through: Mr. Abhishek Maratha, Advocate.

30

+ W.P.(C) 5831/2021

KAAJAL REAL ESTATE AND CONSULTANTS PRIVATE LIMITED THROUGH ITS DIRECTOR KAAJAL AIJAZ ILMI

..... Petitioner

Through: Mr. Ankit Agarwal, Advocate.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX 4 NEW DELHI & ANR. ..... Respondents

Through: Mr. Abhishek Maratha, Advocate.

31

+ W.P.(C) 6097/2021 & CM APPL. 19293/2021

ROSE WOOD BUILDWELL PRIVATE LIMITED ..... Petitioner

Through: Mr. Salil Kapoor with Ms. Ananya Kapoor, Mr. Sumit Lalchandani and

Mr. Tarun Chanana, Advocates.

versus

PR.COMMISSIONER OF INCOME TAX-7 & ORS. ....Respondents

Through: Mr. Ruchir Bhatia, Advocate.

**CORAM:** 

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA





% ORDER 21.04.2022

Today learned senior counsel for petitioners has handed over his amended written submission. The same is taken on record.

List on 21st July, 2022.

MANMOHAN, J

DINESH KUMAR SHARMA, J

**APRIL 21, 2022** st